

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. Nos. 360 & 361 of 2013**

**in**

**DFR No. 2056 of 2013**

**Dated 30<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**PPN Power Generating Co. Pvt. Ltd.**

**.....Appellant(s)**

**Versus**

**Tamil Nadu Generation and Distribution  
Corporation Ltd. & Anr.**

**.....Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Balaji  
Mr. Govind Maoharan

**ORDER**

**I.A. No. 360 & 361 of 2013**

***(Appl. for condonation of delay in refilling and filing )***

Issue notice to the Respondents returnable on 06.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.11.2013.**

**(V.J. Talwar)**  
**Technical Member**  
ts/ss

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**